IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA ON THE 2nd OF DECEMBER, 2022

CONTEMPT PETITION CIVIL No. 1575 of 2020

BETWEEN:-

- 1. ARVIND KHEDEKAR S/O SHRI RAMCHANDRA KHEDEKAR, AGED ABOUT 52 YEARS, OCCUPATION: O.A. GRADE-III H/40, NVDA, NARMADA COLONY, SCHEME NO. 78, VIJAY NAGAR, (MADHYA PRADESH)
- 2. JAGDISH JOSHI S/O LATE PREM RAJ JOSHI, AGED ABOUT 50 YEARS, OCCUPATION: PEON H.NO. 277, ASHOK NAGAR, AIRPORT ROAD, (MADHYA PRADESH)
- 3. BABULAL DUBE S/O SHRI BHAULAL DUBEY, AGED ABOUT 52 YEARS, OCCUPATION: SERVICE (DRIVER) OFFICE OF DIRECTOR, OMKARESHWAR NATIONAL PARK, NVDA, E-1/8, NARMADA COLONY, SCHEME NO. 78, (MADHYA PRADESH)

ा जयतेPETITIONER

(BY MR ABHISHEK BAJPAI-ADVOCATE)

AND

- 1. I.C.P. KESHRI PRINCIPAL SECRETARY NARMADA VALLEY DEVELOPMENT DEPARTMENT VALLABH BHAWAN, BHOPAL (MADHYA PRADESH)
- 2. SHRI S.D. PATERIYA MEMBER (ENVIRONMENT)
 NARMADA VALLEY DEVELOPMENT AUTHORITY
 (NVDA) NARMADA BHAWAN, 59 ARERA HILLS
 (MADHYA PRADESH)
- 3. SHRI SWATANTRA KUMAR SINGH COMMISSIONER/ DIRECTOR (ADMINSTRATION) NARMADA VALLEY DEVELOPMENT AUTHORITY (NVDA) 59, ARERAHILLS, BHOPAL (MADHYA PRADESH)

4. SHRI RAM KUMAR GUPTA DIRECTOR OMKARESHWAR NATIONAL PARK NVDA SCHEME NO. 78, NARMADA COLONY, VIJAY NAGAR, INDORE (MADHYA PRADESH)

							RESPONDENTS			
	Th is petition	coming	on	for	order	this	day,	th e court passed	the	
follov	ving:									

ORDER

Heard on IA No. 7631/2022 which is an application for withdrawal of the petition.

For the reasons stated in the application, same is allowed and the contempt petition is dismissed as withdrawn.

